

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CA/CP No. : IA/99/2021 IN CP/64/IB/2018

NAME OF PETITIONER : Satyadevi Alamuri (Liquidator) of
M/s G B Engineering Pvt Ltd

NAME OF RESPONDENT :

SECTION : 60(5) Of IBC 2016 R/w Regulation 44 Of IBBI

ORDER

Learned Counsel for Applicant Mr. S. Satish is present through video conferencing platform.

It is seen from the typed set filed to the Application, Page Nos.26 to 67 are not available in the typed set even though the index sheet mentions the concerned page numbers and as to the contents as detailed in the said sheet.

On the request of Learned Counsel for the Applicant to file a revised typed set in relation to this Application for which two weeks time is granted. Post this matter on **24.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)